COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

I.A. NO. 514 OF 2016 IN
DFR NO. 2778 OF 2016

Dated: 8th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Haryana Power Generation Corporation Ltd. .... Appellant(s)
Vs.
Haryana Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

ORDER

IA NO. 514 OF 2016
(Appls. for condonation of delay in filing the appeal)

Affidavit of service be filed. List the matter on ***21.11.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt